

CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH, LUCKNOW

Original Application No.332/000529/2019

This the 24th Day of January 2020

HON'BLE MS. JASMINE AHMED, MEMBER (J)

Smt. Rubi Khan @ Lubna, aged about 36 years wife of Late Sagir Hussain, resident of Village Besa, T.P. Nagar, Post Office-32, Battalion P.A.C, Lucknow Presently residing at House No. 75, South Jahanabadkhinni Tala, District Raebareli.

.....Applicant

By Advocate : Shri Arshad Ahsan Siddiqui

Versus

1. Union of India through General Manager, Northern Railway, Barauda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow
3. Chief Manager Workshop, Passenger and Luggage Compartment, Northern Raiway, Alambagh, Lucknow.
4. Smt. Humaira Bano, resident of House No. 485/2, Mohen Makings Road, Daliganj, Lucknow.

...Respondents

By Advocate : Smt. Prayagmati Gupta

ORDER (ORAL)

Delivered By Hon'ble Ms Jasmine Ahmed-M-J

Heard the Learned Counsel for the parties.

2. The learned counsel for the applicant states that the applicant and respondent No. 4 has entered into an

agreement amicably on 13.11.2019 and given a representation to the Chief Works Manager C&W Wrokshop Northern Railway, Alambagh Luknow and states that a direction may be given to the respondents to decide the joint representation dated 19.12.2020 interms of the agreement entered by them dated 13.11.2019.

3. Accordingly, the respondents are directed to take a decision on the joint representation dated 19.12.2019 by passing a reasoned and speaking order within a period of one month form the date of receipt of certified copy of this order.

4. Accordingly, the O.A is disposed of. No order as to cost.

vidya

(Jasmine Ahmed)

Member (J)